

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3915
ANSWERED ON:17.08.2000
COMPANIES REGISTERED IN NORTH EASTERN REGION
P.R. KHUTE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of companies registered in the North Eastern Region and Sikkim during the last three years and the quantum of authorised capital of each company, State-wise; and

(b) the types of business in which such companies are engaged State-wise and business-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTRY OF THE STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY):

(a) Companies registered in the North Eastern Region, during the last three years 1997-98, 1998-99 and 1999-2000, are 354, 333 and 385 respectively. Since the Companies Act 1956 is not applicable to the State of Sikkim, the required information for Sikkim is not available in the Department. The authorised capital of each company, State-wise, is given in statement-I enclosed.

(b) State-wise and Industrial activity-wise distribution of companies are placed in statement-II enclosed.